

1456/30002-30012
No. _____/Cases Transfer/Gaz./PDJ West/2025 Dated, Delhi the 21/11/25
Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
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11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

In pursuance of High Court of Delhi, New Delhi Order No.37/D-1/Gaz.IA/DHC/2025 dated 27.09.2025, the criminal sessions cases other than the cases of NDPS Act, which are less than 4 years old, as mentioned below in column No.3 pending in the Court of Sh. Satvir Singh Lamba, Spl. Judge NDPS Act (West) mentioned at column No.2 are hereby withdrawn and assigned to the Courts mentioned at column No.4, for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Sh. Satvir Singh Lamba, Spl. Judge, NDPS Act (West)	U/s 302 Sl. No.1 to 10 = 10 cases U/s 304 B Sl. No.19 = 01 case Other Sessions cases Sl. No.21 to 29 = 09 cases Criminal Revision Sl. No.1 to 8 = 08 cases Criminal Appeal Sl. No.1 to 14 = 14 cases U/s 302 Sl. No.11 to 16 = 06 cases U/s 306 Sl. No.17 & 18 = 02 cases U/s 395 Sl. No.20 = 01 case Other Sessions cases Sl. No.30 to 49 = 20 cases Criminal Revision Sl. No.10 to 16 = 07 cases Criminal Appeal Sl. No.15 to 28 = 14 cases	Dr. Saurabh Kulshreshtha, ASJ-03 Total = 42 cases Ms. Priya Mahendra, ASJ-09 Total = 50 cases

Important Note :-

1. The transferor Court shall send the case files/ records/proceedings, duly paginated, indexed and complete in all respect, to the transferee Court immediately and shall ensure that the list of transferred cases are displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
2. If there is any case connected with the above said case(s), in which NDPS Act is not involved, the same shall also be sent to the transferee Court alongwith the main case(s).

(DR ADITI CHOUDHARY)
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

PENDING

Sl. No.	Case No.	Religion Name Vs Respondent Name	Applicant	Date of Registration	Adm Date	Purpose	Act Section	Police Station Name	FIR No.	Award
1	Cr Rev/50/2023	KUSUM LATA Vs STATE	Jitender Kumar Gahlyan(P).	25-01-2023	24-12-2025	Misc/ Appearance	Cr PC -397			
2	Cr Rev/303/2025	VINEETA NAIR Vs STATE	RAHUL SINGH(P).	01-09-2025	17-12-2025	Misc/ Appearance	Cr PC -397	Tilak Nagar	120/2023	
3	Cr Rev/311/2025	MOOL CHAND Vs KRISHAN PAL	Mohit Chawla(P).	04-09-2025	26-11-2025	Misc/ Appearance	Cr PC -397			
4	Cr Rev/321/2025	KOMAL GARG Vs STATE AND ORS	RAMESH KUMAR JAIN(P).	04-09-2025	05-12-2025	Misc/ Appearance	Bharatiya Nyaya Sanhita-397	Hari Nagar	539/2019	
5	Cr Rev/312/2025	TEJPAL BHARTI Vs JITENDERKUMAR BAGORIA	Harjeet Singh Sidhu(P).	04-09-2025	24-11-2025	Misc/ Appearance	Bharatiya Nagarik Suraksha Sanhita-438	Paschim Vihar East		
6	Cr Rev/327/2025	NK SHARMA Vs STATE AND ORS	Kamal Sagar(P).	12-09-2025	03-12-2025	Misc/ Appearance	Bharatiya Nagarik Suraksha Sanhita-438	Punjabi Bagh	554/2022	
7	Cr Rev/330/2025	STATE Vs RAITAN PAHUJA AND ORS	District Head Prosecution (P).	17-09-2025	25-11-2025	Misc/ Appearance	Cr. PC.-34Cr. PC -406Cr. PC -498A		595/2022	
8	Cr Rev/333/2025	STATE AND ORS Vs RAKESH NANDA	RAJEEV GARG(P).	18-09-2025	19-11-2025	Misc/ Appearance	Bharatiya Nagarik Suraksha Sanhita-438		252/2011	
9	Cr Rev/354/2025	DPL INFRASTRUCTURES PVT LTD AND ORS Vs PAWAN CHAWLA	ANJALI NEHRA(P).	26-09-2025	29-10-2025	Misc/ Appearance	Bharatiya Nagarik Suraksha Sanhita-438/400			
10	Cr Rev/353/2025	STATE Vs ADHISHEK	District Head Prosecution (P).	26-09-2025	18-11-2025	Misc/ Appearance	Cr. PC.-354D		567/2022	
11	Cr Rev/352/2025	STATE Vs VIVEK AND ETC	District Head Prosecution (P).	26-09-2025	18-11-2025	Misc/ Appearance	Cr. PC -498A		310/2024	
12	Cr Rev/356/2025	CP GROVER Vs S SURENDER SINGH	Aman Bhalla(P).	27-09-2025	11-11-2025	Misc/ Appearance	Bharatiya Nagarik Suraksha Sanhita-438			
13	Cr Rev/361/2025	STATE Vs VIVEK KATARIA	District Head Prosecution (P).	06-10-2025	07-11-2025	Misc/ Appearance	Cr PC -498A	Hari Nagar	514/2022	
14	Cr Rev/363/2025	STATE Vs UJJAWAL AND ORS	District Head Prosecution (P).	06-10-2025	07-11-2025	Misc/ Appearance	Cr. PC.-354A	Patel Nagar	401/2022	
15	Cr Rev/364/2025	HARJEET KAUR AND ORS Vs STATE AND ORS	Shubham Kumar(P).	06-10-2025	04-11-2025	Misc/ Appearance	Bharatiya Nagarik Suraksha Sanhita-438	Tilak Nagar	05/2018	
16	Cr Rev/362/2025	KOTHA NAGA VENKATA SYAM PRASAD Vs AGRICA ORGANICSLTD	JIVESH TIWARI(P).	06-10-2025	06-11-2025	Misc/ Appearance	Negotiable Instruments Act-138			

PENDING

Petitioner Name Vs Respondent Name	Advocate	Date of Institution	Next Date	Purpose	Act/Section	Police Station Name	File No.	Nature
INVICTA MEDIA PRIVATE LTD Vs MS GGJ SOLUTIONS LTD	RAKSHITH SRIVASTAVA(P).	15-09-2025	20-11-2025	Misc/ Appearance	Cr. PC.-section 372			
ITO KH SINGH Vs STATE	Manish Yadav(P).	02-09-2025	06-11-2025	Misc/ Appearance	Cr. PC.-138			
A LAL Vs SMT KRISHNA	BHANU MOHAN(P).	03-09-2025	04-12-2025	Misc/ Appearance	Protection of Women from Domestic Violence ACT- APPEAL UNDER SECTION 29	Rajouri Garden		
DA KHATOON Vs SWATANTER DEVI	hari krishan yadav(P).	09-09-2025	06-11-2025	Misc/ Appearance	Cr. PC.-374			
DD KUMAR Vs BHARTI SACHDEVA	swadesh bansal(P).	09-09-2025	21-11-2025	Misc/ Appearance	Bharatiya Nagarik Suraksha Sanhita-UNDER SECTION 419 READ WITH SECTION 413			
naam Singh Vs Rajesh Anand	Not applicable(P).	18-09-2025	17-01-2026	Misc/ Appearance	Cr. PC.-138			
SURESH CHAND SHARMA Vs THE STATE AND OTHER	Not applicable(P).	20-09-2025	01-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,			
RESH CHAND SHARMA Vs THE STATE NCT OF Delhi AND ANOTHER	Not applicable(P).	20-09-2025	01-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,			
RESH CHAND SHARMA Vs State Govt OF NCT AND OTHER	Not applicable(P).	20-09-2025	01-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,			
RESH CHAND SHARMA Vs THE STATE NCT OF Delhi AND ANOTHER	Not applicable(P).	20-09-2025	01-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,			
Naresh Chand Sharma Vs The State And Another	Not applicable(P).	20-09-2025	01-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,			
TY PROPERTY MANAGEMENT AND SERVICES PVT LTD THE STATE AND ORS	xyz(P).	22-09-2025	06-11-2025	Misc/ Appearance	Negotiable Instruments Act-138	Kirti Nagar	/2017	
RESH SETHI Vs AKHIL MAGOO	xyz(P).	22-09-2025	06-11-2025	Misc/ Appearance	IPC-138		/2016	
INI W/O SH VIJAY KUMAR MALIK Vs PAWAN ANNA	xyz(P).	22-09-2025	06-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,		/2016	
ABLAS IMPEX PVT LTD Vs MR LOVE GUPTA PROP JAGLER M/S JAGSONS MARKETING	xyz(P).	22-09-2025	06-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,		/2016	
TI KUMARI Vs NITESH	VIKAS AZAD(P).	24-09-2025	18-11-2025	Misc/ Appearance	Protection of Women from Domestic Violence ACT-29	Tilak Nagar		
AT ENTERPRISES Vs RAJESH JAIN	xyz(P).	24-09-2025	13-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,		/2016	
ANU ENTERPRISES INDIA Vs THE STATE AND ORS	xyz(P).	24-09-2025	14-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,	Punjabi Bagh	/2016	
ANU ENTERPRISES INDIA Vs THE STATE AND ORS	xyz(P).	24-09-2025	14-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,	Punjabi Bagh	/2016	
AT ENTERPRISES Vs RAJESH JAIN	xyz(P).	24-09-2025	13-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,	Patel Nagar	/2016	
AT ENTERPRISES Vs RAJESH JAIN	xyz(P).	24-09-2025	13-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,	Patel Nagar	/2016	
AS LOGISTICS PVT LTD Vs SANJAY JOSHI DIRECTOR PERFECT SEA LOGISTICS	xyz(P).	24-09-2025	24-01-2026	Misc/ Appearance	Negotiable Instruments Act-138,		/2017	
MITA SHUKLA Vs LIFE LINE HOSPITAL AND ORS	xyz(P).	25-09-2025	15-11-2025	Misc/	Negotiable Instruments Act-138	Hari Nagar	/2017	

S. No.	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Next Date	Purpose	Act/Section	Police Station Name	FIR No.	Nature
						Appearance				
24	CA/366/2025	DINESH KUMAR Vs RAM BABU	xyz(P).	25-09-2025	10-11-2025	Misc/ Appearance	Negotiable Instruments Act-138		/2016	
25	CA/365/2025	ESCA AGROVET Vs RAJIV SALUJA	xyz(P).	25-09-2025	11-11-2025	Misc/ Appearance	Negotiable Instruments Act-138		/2018	
26	CA/369/2025	Jai Bhagwan Vs THE STATE AND ORS	Not applicable(P).	26-09-2025	18-11-2025	Misc/ Appearance	Negotiable Instruments Act-138,			
27	CA/376/2025	Lakshay Choudhary Vs Vaibhav Jain	Not applicable(P).	27-09-2025	27-11-2025	Misc/ Appearance	Negotiable Instruments Act-138			
28	CA/375/2025	Sh Sunjiv Sachar Vs Sh Desraj Sharma	Not applicable(P).	27-09-2025	19-11-2025	Misc/ Appearance	Negotiable Instruments Act-138			

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No.	Petitioner Name VS Respondent Name	Next Date	Purpose	Act Section	Police Station Name	FIR No.
1/2021	STATE VS SOHAIL AND ORS	27 11 2025	Charge	Indian Arms Act 1959-25,2 IPC-302,307,12B,34	Khyala	565/2021
1/2022	STATE VS RIHKE ET	29 10 2025	Prosecution Evidence	IPC-302IPC-302	Patel Nagar	493/2021
1/2022	STATE VS LADIA @TARHAN AND L E	18 10 2025	For Bail	Indian Arms Act 1959-25,27,54,59IPC-302,201,149,34	Rajouri Garden	999/2021
1/2022	STATE VS SUJIT KUMAR SINGH	17 12 2025	Prosecution Evidence	IPC-302,201	Ranholi	402/2022
1/2022	STATE VS DEL PAK	28 10 2025	Prosecution Evidence	Indian Arms Act 1959-25,27,54,59IPC-302,120B,34	Paschim Vihar East	587/2022
2023	STATE VS ANKE SH LAKRA	05 12 2025	Charge	Indian Arms Act 1959-25,2 IPC-302,307,120B,34	Mundka	608/2022
2023	STATE VS ADNAN AND ORS	06 11 2025	Prosecution Evidence	IPC-302,308,202,212,34	Ranjit Nagar	693/2022
1/2023	STATE VS MANPREET	18 11 2025	Charge	IPC-302,201	Tilak Nagar	738/2022
1/2023	STATE VS SHAH/AD	17 10 2025	Prosecution Evidence	IPC-302,201,120B	Punjabi Bagh	297/2023
1/2023	STATE VS PINFU AND ORS	26 11 2025	Prosecution Evidence	IPC-302,308,147,148,149,201,34	Anand Parbat	140/2023
1/2023	STATE VS SOHAIL KHAN AND ORS	24 12 2025	Prosecution Evidence	IPC-302,120B,34,307,201	Rajouri Garden	599/2023
1/2024	STATE VS RAM NATH	27 11 2025	Prosecution Evidence	IPC-201,34,302,	Nangloi	720/2023
1/2024	STATE VS SUNNY AND ORS	03 12 2025	Prosecution Evidence	Indian Arms Act 1959-25,2 IPC-302,307,396,397,34	Paschim Vihar West	1326/2023
1/2024	STATE VS PREM KUMAR	17 10 2025	Prosecution Evidence	Indian Arms Act 1959-25IPC-302,34	Ranholi	810/2023
1/2024	STATE VS Pramada Lakra (DE MALL)	12 10 2025	For Bail	IPC-302,34	Ranholi	900/2023
1/2024	STATE VS SHARMA @ PUNDE AND ORS	26 11 2025	Charge	IPC-302,123,427,34	Tilak Nagar	34/2024

2023	STATE VS DEL PAK SHARMA AND OTHER	13 11 2025	Charge	IPC-306,34	Tilak Nagar	78/2023
2023	STATE VS RENU	17 10 2025	For Bail	IPC-306,34	NIHAL VIHAR	1193/2023

2024	STATE VS ROBIN @ RAHUL IND LLC	09 03 2026	Charge	IPC-304B,498A,34	Ranholi	326/2024
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2024	STATE VS GUDDU	17 10 2025	Charge	Indian Arms Act 1959-27,54,59,25IPC-397,394,34,395,412	Mundka	711/2023
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2021	STATE VS LALIT KUMAR	30 10 2025	Prosecution Evidence	IPC-308	Ranholi	688/2021
2021	STATE VS CHARAN SINGH TYAGI AND ORS	28 10 2025	Prosecution Evidence	IPC-307,341,34	Paschim Vihar West	0589/2020
2	STATE VS ADITYA @LUCKY	06 12 2025	Prosecution Evidence	IPC-392,397,34	Hari Nagar	461/2021
2022	STATE VS HEM RAJ	10 11 2025	Prosecution Evidence	IPC-308	Nangloi	317/2016
2022	STATE VS YOGI SH @ BHURU @ BHURA	28 11 2025	Prosecution Evidence	IPC-392,307,411		4/2022
2022	STATE VS BAHU	07 11 2025	Misc/ Appearance	IPC-307,120B,34		452/2022
23	STATE VS RAHUL @ TD ETC	19 12 2025	Charge	IPC-308,34	NIHAL VIHAR	76/2018
23	STATE VS DEL PAK @ BACUCHA @ MOHAN	26 12 2025	Charge	Indian Arms Act 1959-25IPC-307,34	Patel Nagar	600/2022
2023	STATE VS AMRUBHIN @ KAMRU	25 11 2025	Charge	IPC-37,34	Paschim Vihar West	82/2021

30	SC/494/2023	STATE Vs AAKASH	13-11-2025	Prosecution Evidence	IPC-307,353,186	Moti Nagar	155/2023
31	SC/496/2023	STATE Vs SUBHOJH AND ORS	07-01-2026	Prosecution Evidence	IPC-392,411,34	Nangloi	285/2023
32	SC/519/2023	STATE Vs ARUN	14-01-2026	Prosecution Evidence	IPC-307,34	Moti Nagar	162/2023
33	SC/521/2023	STATE Vs ASRAI	28-11-2025	Prosecution Evidence	IPC-307,34	Ranjit Nagar	533/2023
34	SC/106/2024	STATE Vs ARJUN SINGH	12-11-2025	Charge	IPC-506,34,452,308	Maya Puri	299/2023
35	SC/107/2024	STATE Vs VINOD KUMAR	08-01-2026	Prosecution Evidence	IPC-326,34	Anand Parbat	17/2020
36	SC/138/2024	STATE Vs SINDHU DEVI AND ORS	11-12-2025	Misc/ Appearance	IPC-307,34	Rajouri Garden	671/2023
37	SC/139/2024	STATE Vs VINET @ CHANDU AND ORS	27-11-2025	Prosecution Evidence	IPC-307,324,120B,34,452	Rajouri Garden	868/2023
38	SC/238/2024	STATE Vs SARWAN KUMAR	28-10-2025	Prosecution Evidence	IPC-307	Kirti Nagar	438/2023
39	SC/289/2024	STATE Vs KOSHIAL KUMAR @ PUPPY AND ORS	29-01-2026	Prosecution Evidence	IPC-308,323,342,365,34	Anand Parbat	253/2020
40	SC/349/2024	STATE Vs ANIL AND Etc	07-02-2026	Charge	IPC-325,34	Rajouri Garden	500/2022
41	SC/488/2024	STATE Vs PRATEEK@Badal	02-12-2025	Charge	IPC-307,149,147,34	Patel Nagar	122/2024
42	SC/487/2024	STATE Vs KAPIL BAJAJ	19-12-2025	Charge	IPC-308	Khyala	289/2023
43	SC/572/2024	STATE Vs Ranjan (Mulayam)	12-11-2025	Charge	IPC-307		28/2019
44	SC/579/2024	STATE Vs HAPPY Vishal AND ORS	18-10-2025	Misc/ Appearance	IPC-308,323,341,34	Anand Parbat	286/2022
45	SC/571/2024	STATE Vs AKASH ETC	15-01-2026	Charge	IPC-34,308	Khyala	860/2022
46	SC/570/2024	STATE Vs Shakir	25-10-2025	Misc/ Appearance	IPC-186,353,429,332,307,34Prevention of cruelty to Animals Act 1960-3	Maya Puri	206/2019
47	SC/142/2025	STATE Vs AASHI AND Etc	06-12-2025	Charge	Indian Arms Act 1959-25,27IPC-392,411,34	Ranholi	651/2020
48	SC/305/2025	STATE Vs PAWAN SAMARIYA	03-11-2025	Charge	IPC-341,304,34,323	Rajouri Garden	939/2023
49	SC/316/2025	STATE Vs MANJEET SINGH AND ORS	30-10-2025	Misc/ Appearance	IPC-304,323,201,34	Tilak Nagar	889/2023